

they are forcible conversions as alleged. Otherwise, the policy stands as it is.

**Shri D. C. Sharma:** May I know if in view of the fact that some of the missionaries in the tribal areas—which I think come under the Central Government—have been alleged to be taking part in subversive activities, there is no need for a change in the policy?

**Shri Datar:** Whenever it is found that any foreign missionary had dabbled in politics or taken part in subversive activities, that itself constitutes a breach of our conditions subject to which he has to remain in India.

**Shri G. P. Sinha:** In how many cases action has been taken against the foreign missionaries in India?

**Shri Datar:** I have not got the number here but action has been taken wherever it is called for.

**Shrimati Tarkeshwari Sinha:** May I know whether it is a fact that Government have made it a matter of policy to allow missionaries who are Indians only, to work, in the border areas and not the foreign missionaries?

**Shri Datar:** So far as Indian citizens are concerned, they are not foreign missionaries at all. Indian citizens are governed by the Constitution and they are entitled to go wherever they like subject to the general rules. So far as foreigners are concerned, wherever it is found that their activities are likely to be objectionable, certain restrictions are placed on them.

**Mr. Speaker:** The question, as I understand, is whether restrictions have been placed on the foreign missionaries who carry on the work on border areas.

**Shri Datar:** Such restrictions are placed wherever it is found necessary and not as a matter of rule.

PHYSICALLY AND MENTALLY HANDICAPPED CHILDREN

\*1944. **Shri Ibrahim:** Will the Minister of Education be pleased to state whether it is a fact that Government have undertaken or propose to undertake a census of (i) the physically handicapped and (ii) the mentally handicapped children in India?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** No.

**Shri S. C. Samanta:** May I know whether Government is going to establish a Central Institute for the handicapped children in the near future for which the census report will be necessary?

**Dr. M. M. Das:** There is a proposal before the Central Government to establish a Central model school for the blind in Dehra Dun and lands have been acquired. Some amount has also been earmarked for that purpose.

**Shri Dabhi:** May I know if there are any institutions for the treatment of handicapped children in the country and if so, what are they?

**Mr. Speaker:** Order, order. I am afraid that these supplementaries are going much beyond the scope of the question. The question relates only to the fact as to whether Government had undertaken or propose to undertake a census. The reply is in the negative. How can this kind of a question be put as supplementary.

**Shrimati Renu Chakravartty:** May I know, in view of the proposed Children's Bill which will be before the House, how Government propose to implement those clauses without a total picture of the problem before us?

**Dr. M. M. Das:** That Bill, which the hon. lady Member mentioned, is to be applied in Part C States and not in Part A and Part B States. So far as Part C States are concerned, we will see what we can do about it.